

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) Only the depots in the Southern Region, Orissa Madhya Pradesh, U.P., Rajasthan, Delhi and Punjab and the Procurement Units in Andhra Pradesh, Orissa, Madhya Pradesh and Punjab have so far been transferred to the Food Corporation of India. No firm date for the transfer of the depots in the Western and Eastern Regions has been fixed as yet, but these are likely to be transferred during the course of the next financial year.

(b) Yes, Sir.

(c) The presumption that either the provisions of Article 311 of the Constitution or the assurance given in this Sabha by the Minister of State for Food on the 11th April, 1966 are proposed to be violated is not correct.

Swadeshi Cotton Mill, Kanpur

2595. Shri S. M. Banerjee: Will the Minister of Law be pleased to state:

(a) whether any enquiry was ordered into the affairs of Swadeshi cotton Mill, Kanpur, and other concerns headed by Jaipuria's in 1964;

(b) if so, whether the enquiry has been completed; and

(c) if not, the reasons for the delay?

The Minister of State in the Ministry of Law (Shri C. R. Pattabhi Raman): (a) In September, 1964, an investigation into the affairs of the Swadeshi Cotton Mills Ltd. and Jaipuria Brothers Ltd. was ordered

under section 237(b) of the Companies Act.

(b) and (c). Scrutiny of the books of accounts and the oral evidence have been completed and the report is under preparation.

Sugar Factories

2596. Shri H. C. Linga Reddy: Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) how many sugar factories had to be closed owing to drought conditions last year and this year;

(b) their names alongwith the losses incurred by them on account of their closure;

(c) when the same will be opened;

(d) the arrangements made to pay lay-off charges to the labourers; and

(e) how many applications recommended by the State Governments are pending for issue of licences and for what places and when they will be disposed of?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) and (b). No sugar factory closed down in the season 1965-66 owing to drought conditions. During the season 1966-67, the following two sugar factories have reported that they will not work on account of lack of cane due to drought conditions:—

1. The Mysore Sugar Co. Ltd., Mandya (Mysore State).
2. The Seth Govind Ram Sugar Mills, Mehdiipur Road, (Madhya Pradesh).

The losses to be incurred by these sugar factories are not known.

(c) Factories are expected to work during the next season 1967-68.

(d) The State Governments concerned are looking into these arrangements.

(e) 48 applications recommended by State Governments for grant of industrial licences for the establishment of new sugar factories are pending. These applications will be taken up for consideration when a decision to licence more new factories against the Fourth Plan target is reached. State-wise position of these applications showing the proposed location of the factories is given in the statement, laid on the Table of the House. [Placed in Library. See No. LT-7440/66].

Agricultural Production Programme in Mysore

2597. Shri H. C. Linga Reddy: Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether any high-yielding variety in Agricultural Production Programme has been introduced in Mysore State during the Third Plan period;

(b) if so, the details thereof as regards, the seeds supplied, varieties introduced, acreage cultivated, Central assistance given and the results achieved; and

(c) the programme of high-yielding varieties in the State during the Fourth Plan as proposed?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra): (a) No.

(b) Does not arise.

(c) The High-Yielding Varieties Programme was launched from the Kharif Season of 1966-67 in all the State including Mysore State.

During the current discussions on State Plans the Mysore Government have accepted a target of 15.825 lakh acres for the Fourth Five Year Plan. The actual coverage under High-Yielding Varieties Programme during the last Kharif season in the State was 92.750 acres against a target of

1,665,000 acres. The target for Rabi Summer 1966-67 has been fixed at 1,37,000 acres.

National Highways and Bridges in Mysore

2598. Shri H. C. Linga Reddy: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) the amount set apart for the National Highways and bridges in Mysore State during the Third Plan Period;

(b) the reasons for the shortfall in expenditure if any;

(c) the amount allotted to other States under the same programme in the Third Plan period; and

(d) the programme of National Highways in Mysore State during the Fourth Plan period with the proposed provision of expenditure?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) and (b). An amount of Rs. 103.66 lakhs was allotted to Mysore during the Third Five Year Plan for construction of National Highways (Original) works for roads and bridges. Against this, the actual expenditure was Rs. 88.52 lakhs. The main reasons for shortfall in expenditure were (i) delay in land acquisition proceedings, (ii) late fixation of agencies for execution of works, and (iii) economy measures adopted towards the close of the plan period.

(c) A statement showing the final allotments made to State Governments other than Mysore for the construction of National Highways (Original) works during the Third Five Year Plan is laid on the Table of the House. [Placed in Library. See No. LT-7441/66].

(d) The Fourth Five Year Plan for the development of National Highways has not so far been finalised.